

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/06 /2025

Date:- 09.01.2025


In terms of the State Government's Order No.26(55)Jud./2015 Part-II Jaipur dated 10.09.2022 **FIRST ASSURED CAREER PROGRESSION** Scale of Pay in Civil Judge Cadre i.e. Rs.92960-136520 (Pay level J-2) is hereby granted to the following Officers with effect from the date mentioned against their names:-

S.NO.	NAME OF OFFICERS Sarva Shri/Smt./Ms./Dr.	U.I.D. NUMBER	DATE OF GRANT OF ACP-I
1.	BHEEM SINGH MEENA	RJ0985	19.07.2021
2.	SUNIL KUMAR MEENA	RJ1115	04.08.2022
3.	YUDHISTAR MEENA	RJ1133	04.08.2023
4.	KALPANA PAREEK	RJ1152	09.04.2023
5.	AYUSH GUPTA	RJ1153	09.04.2023
6.	TUSHAR BISHNOI	RJ1214	06.03.2024
7.	VINITA KALIYA	RJ1215	06.03.2024
8.	MONIKA CHOUDHARY	RJ1216	06.03.2024
9.	CHHAVI SINGHAL	RJ1217	06.03.2024
10.	SIDDHANT SAXENA	RJ1218	06.03.2024
11.	ANSHIKA DINKER	RJ1220	06.03.2024
12.	SAKSHI SHARMA	RJ1221	06.03.2024
13.	RENU KUMARI GOYAL	RJ1222	06.03.2024
14.	KARTIK SHARMA	RJ1223	06.03.2024
15.	RAJAT GUPTA	RJ1224	06.03.2024
16.	USHA PRAJAPAT	RJ1225	06.03.2024
17.	MANISHA AGARWAL	RJ1226	06.03.2024
18.	ISHA SANGHI	RJ1227	06.03.2024
19.	JITENDRA DUKIYA	RJ1228	06.03.2024
20.	PREETI VYAS	RJ1229	06.03.2024
21.	AJAYDEEP SINGH	RJ1230	06.03.2024
22.	SABA PARVEEN KAGHZI	RJ1231	06.03.2024
23.	HIMANSHU KUMAWAT	RJ1232	06.03.2024
24.	VIJAY TAK	RJ1233	06.03.2024
25.	MADHVI GOSWAMI	RJ1234	06.03.2024
26.	SANGEETA	RJ1235	06.03.2024
27.	NITU CHOUDHARY	RJ1236	06.03.2024
28.	SOUBHAGYA SINGH CHARAN	RJ1237	06.03.2024
29.	KAVITA MEENA	RJ1238	06.03.2024
30.	VINAY DABI	RJ1239	06.03.2024
31.	SURESH KUMAR	RJ1240	06.03.2024



S.NO.	NAME OF OFFICERS Sarva Shri/Smt./Ms./Dr.	U.I.D. NUMBER	DATE OF GRANT OF ACP-I
32.	VARSHA AMERA	RJ1241	06.03.2024
33.	KAUSHAL VERMA	RJ1242	06.03.2024
34.	NIKHIL GOYAL	RJ1243	06.03.2024
35.	DILIP KUMAR MEENA	RJ1244	06.03.2024
36.	KUMAR MOHAN	RJ1245	06.03.2024
37.	ASHISH BAINDARA	RJ1246	06.03.2024
38.	SHIVANI	RJ1247	06.03.2024

BY ORDER


REGISTRAR GENERAL


No.Esst./RJS/B2(i)/07/2018/ 142

Date:- 09.01.2025

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukata, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
7. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/OSD (Computer), Rajasthan High Court, Jodhpur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S. and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. The Member Secretary, Rajasthan State Legal Services Authority, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. District & Sessions Judges concerned with the direction to circulate the order amongst concerned officers and Concerned Treasury Officer.
12. P.S. to all Hon'ble Judges sitting at Jodhpur.
13. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.

Personal File/Jr. Actt.-RJS Estt./
Service Book Clerk-RJS Estt./
Conf./Accounts/General/
Sub. Court/Statistics/
RJS Leave/Budget/Building Cell.


REGISTRAR GENERAL